

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 680 of 2019

IN THE MATTER OF:

Power 2 SME Pvt. Ltd. ...Appellant

Vs

Allied Strips Ltd.Respondent

For Appellant: Ms. Shobha and Shri Pankaj Bhagat, Advocates

**For Respondent: Shri Abhishek Anand and Ms. Honey Satpal,
Advocates (for RP)**

Shri Ritesh Kr. Tiwari, Advocate (R-2)

With

Company Appeal (AT) (Insolvency) No. 688 of 2019

IN THE MATTER OF:

Indian Oil Corporation Ltd. ...Appellant

Vs

Sandeep Mahajan & Ors.Respondents

**For Appellant: Shri Rajat Navet and Miss Mehak Bakshi,
Advocates**

**For Respondents: Shri Abhishek Anand and Ms. Honey Satpal,
Advocates (for RP)**

Shri Ritesh Kr. Tiwari, R-3)

ORDER

30.01.2020 Heard. Reserved for Judgement.

[Justice A.I.S. Cheema]
Member (Judicial)

[V.P. Singh]
Member (Technical)

/rs/md